

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2599
ANSWERED ON:17.08.2011
INSPECTION OF PRIVATE SCHOOLS
Ram Shri Purnmasi

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the names and details of unaided recognized private schools inspected by Directorate of Education (DoE), GNCT of Delhi during the last three years and the current year;
- (b) the action taken against the schools found guilty for irregularities, school-wise;
- (c) whether DoE scrutinizes the returns submitted by the unaided recognized private schools and exercise powers to control the fee hikes by schools; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(DR. D. PURANDESWARI)

- (a) Government of National Capital Territory (NCT) of Delhi has inspected 41; 28 and 95 schools during the years 2008- 09, 2009-10 & 2010-11 respectively. Details are at annexure.
- (b) The Government of NCT Delhi has issued show cause notices to such schools to rectify irregularities.
- (c) & (d) The Government of NCT Delhi has informed that though the returns submitted by the unaided recognized private schools have not been scrutinized as specialised staff to scrutinize such returns is not available with them, however, as per section 17(3) of Delhi School Education Act & Rules' 73 "The manager of every recognized school shall, before the commencement of each academic session, file with the Director a full statement of the fees to be levied by such school during the ensuing academic session, and except with the prior approval of the Director, no such school shall charge, during that academic session, any fee in excess of the fee specified by its manager in the said statement". The Education Department of Government of NCT Delhi has provided 02 Director Nominees and 02 Advisory Board Members in the Managing Committee of each School in which structure of fee is decided.